

(c) the progress made so far in this direction?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.

(b) Rs. 20 lakhs for the current financial year.

(c) Steps have been taken to acquire the land required and estimates for construction are under preparation.

**Shri Sanganna:** Out of the total strength of the staff, may I know how many members have been actually provided with quarters and how many remain to be provided with quarters?

**Shri Alagesan:** A scheme has been prepared to construct 480 quarters and the cost is roughly estimated to be Rs. 60 lakhs. We are in the stage of acquiring land for the same. If the quarters are complete then we would have housed approximately 25 per cent of the staff.

**Shri Sanganna:** When the scheme under consideration materialises may I know whether all the members of the staff will be provided with quarters?

**Shri Alagesan:** That will depend upon the necessity. In a place like Delhi many people can find private accommodation. After providing this accommodation we may look into it to see whether more accommodation is needed or not and then take action.

#### WOMEN WORKERS

\*2435. **Shri Bhagwat Jha Azad:** Will the Minister of Labour be pleased to state:

(a) whether women labourers working in the Public Works Department in Andamans have been provided with maternity benefits;

(b) whether it is a fact that there has been a compulsory and large-scale retrenchment of women labourers from the Public Works Department in Andamans during the last few months; and

(c) if so, the reasons therefor?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) No.

(b) and (c). 39 casual women workers were retrenched due to reduction in work.

**Shri Bhagwat Jha Azad:** May I know whether any representation has been submitted to the Ministry by the Andamans Association that because they wanted certain other facilities like maternity facilities, therefore, they were retrenched?

**Shri Abid Ali:** I do not think we have received any such representation.

**Shri Bhagwat Jha Azad:** May I know what is the answer to part (a) of my question—whether they have got any maternity benefits or not?

**Shri Abid Ali:** No maternity benefits are applicable in Andamans.

**Shri Bhagwat Jha Azad:** What are the reasons that the women workmen in Andamans Public Works Department are not entitled to the same facilities which are being given to other women workers in the mainland of India?

**Shri Abid Ali:** There is no maternity benefit for women workers in the Public Works Department even here.

**Shri T. B. Vittal Rao:** May I know whether all the labour laws obtaining in India are also applied to Andamans or not?

**Shri Abid Ali:** I require notice to answer the question.

तेलों और ऊन की किस्म निर्धारण

\*२४३६. श्री राम शरण : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आवश्यक तेलों और ऊन की किस्म निर्धारण सम्बन्धी योजनाओं को क्रियान्वित किया गया है ; और

(ख) उक्त वस्तुओं को कितनी किस्मों में विभाजित किया गया है ?

**कृषि मंत्री (डा० बी० एस्० ईशामुख):**  
(क) आवश्यक तेलों के वर्गीकरण की योजना का अभी तक परिपालन नहीं किया गया है किन्तु ऊन के वर्गीकरण की योजना की अभिप्राति कर दी गई है।

(ख) आवश्यक तेल : अगिन घास तेल को दो वर्गों में विभाजित किया गया है और चन्दन की लकड़ी का तेल केवल एक वर्ग में, जैसा कि आवश्यक तेल वर्गीकरण तथा चिन्हन नियमावली, १९५४ की तीसरी तथा चौथी अनुसूची में दिखाया गया है जिस की प्रतिलिपि सभा के पुस्तकालय में रख दी गई है।

ऊन : ऊन को दो वर्गों में विभाजित किया गया है जैसा कि ऊन वर्गीकरण और चिन्हन नियमावली, १९५२ की पहली तथा दूसरी अनुसूची में दिखाया गया है जिस की प्रतिलिपि सभा के पुस्तकालय में रखी गई है।

**श्री राम शरण :** ऊन के वर्गीकरण में किस किस मात्रा में और कहां कहां दोनों किसम का ऊन पाया जाता है ?

**डा० बी० एस्० ईशामुख :** अगर मेंबर साहब पूछते हैं कि कहां इसकी छानबीन होती है तो मैं उनको बतला सकता हूँ कि बम्बई में होती है।

**Shri Kasliwal:** May I know whether the Government have received any report regarding the marketing difficulties so far as wool is concerned after the implementation of this scheme?

**Dr. P. S. Deshmukh:** No, Sir. There was some slight disagreement and possible opposition from the trade, but they seem to have been satisfied now.

**श्री भक्त वर्तन :** क्या मैं जान सकता हूँ कि जो ऊन का वर्गीकरण किया गया है उसके लिये देश के किन किन भागों की ऊन का परीक्षण किया गया है ?

**डा० बी० एस्० ईशामुख :** मालूम नहीं मेंबर साहब क्या चाहते हैं, इसका पूर्ण संशोधन चाहते हैं या क्या चाहते हैं, मगर मैं उनको बतला दूँ कि जो ऊन बाहर के देशों में भेजा जाता है उसका परिशीलन होता है।

#### NATIONAL PLAN CERTIFICATES

**\*2439. Shri Krishnacharya Joshi:** Will the Minister of Communications be pleased to state :

(a) the total number of National Plan Certificates of various denominations sold through Post Offices during 1954-55; and

(b) the total amount realised thereby?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) The information is contained in a statement, which is placed on the Table of the Sabha. [See Appendix XI annexure No. 28.]

(b) Rs. 7,09,31,750/- upto 26th March, 1955.

**Shri Krishnacharya Joshi:** May I know how many certificates were sold in urban area and how many in rural area?

**Shri Raj Bahadur:** It is very difficult to give a circle-wise break-up like that.

**Shri Krishnacharya Joshi:** May I know the total number of persons who have purchased the certificates?

**Shri Raj Bahadur:** According to rules they are issued only to individuals and the maximum holding has also been prescribed. Therefore, I think the number of certificates sold gives the number of individuals.

#### ANTI-CORRUPTION CASES

**\*2440. Shri G. L. Chaudhary:** Will the Minister of Railways be pleased to state :

(a) the number of employees dismissed so far on the North Eastern